

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3879

ANSWERED ON:24.08.2004

GOVERNMENT ACCOMMODATIONS LYING VACANT IN DELHI

Bhakta Shri Manoranjan;Singh Shri Prabhunath;Yadav Shri Sita Ram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government accommodations under various types/categories are lying vacant in Delhi;
- (b) if so, the details of such accommodations, area-wise;
- (c) the action taken against the erring officials who have caused revenue loss to the exchequer by keeping the accommodation vacant.
- (d) whether the Union Government has asked the Government of NCT of Delhi, MTNL and other Government agencies to vacate the Government accommodations in order to make it available to VVIPs, VIPs, Politicians and Central Government employees who have to wait for a number of years;
- (e) if so, the facts thereof alongwith the accommodations surrendered by the Government of NCT of Delhi and other Government agencies;
- (f) whether this scheme has been shelved;
- (g) if so, the reasons therefor; and
- (h) the manner in which the Government propose to provide accommodation to its employees and VIPs?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABIAZAD )

- (a): Yes, Sir.
- (b): A statement is enclosed at Annexure-I.
- (c): Out of the 431 quarters lying vacant, 115 quarters have been declared dangerous. These quarters will be re-allotted after repairs. 177 quarters are vacant due to non-clearance of electricity bills by the ex-allotees with Delhi Vidyut Board. The concerned departments of the ex-allotees have been requested to direct the person concerned to clear the dues. 139 quarters are not being accepted on account of these being unpopular due to their proximity to flyovers, village etc. These quarters when not accepted by the eligible employees are allotted to the next person waiting in the lists.
- (d): No, Sir.
- (e): Not applicable in view of (d) above.
- (f)&(g): There is no such scheme.
- (h): Accommodation to employees and VIPs is being provided by the Government from the General Pool.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA USQ.NO.  
3879 FOR 24.08.2004.

DETAILS OF QUARTERS LYING VACANT

S. No.	LOCALITY	No. of Qtrs. lying vacant
1.	M.B. ROAD	180
2.	NANAK PURA	11

3.	R.K. PURAM	43
4.	RAJOURI GARDEN	15
5.	ARAM BAGH	40
6.	DIZ AREA	17
7.	ANDREWS GUNJ EXTN.	04
8.	LODHI ROAD COMPLEX	21
9.	PROBIN ROAD	36
10.	BUNGALOW ROAD	01
11.	TIMAR PUR	08
12.	SRINIVAS PURI	01
13.	AGV COMPLEX	03
14.	ANDREWS GUNJ	06
15.	KIDWAI NAGAR	09
16.	KALI BARI MARG	01
17.	LAXMI BAI NAGAR	01
18.	SUJAN SINGH PARK	02
19.	SAROJINI NAGAR	06
20.	SADIQ NAGAR	02
21.	DEV NAGAR	03
22.	CHITRA GUPTA ROAD	03
23.	MINTO ROAD	04
24.	HUDCO PLACE	03
25.	S.P. MARG	01
26.	MOTI BAGH	01
27.	PANDARA PARK	02
28.	LODHI ESTATES	01
29.	HUMAYUN ROAD	02
30.	BAPA NAGAR	02
31.	SHAHAJAHAN ROAD	01
32.	CHANKYA PURI	01